III. A copy (in English and Hindi) of the Outcome Budget for the year 2008-09 of the Ministry of Shipping, Road Transport and Highways. [Placed in Library. See No. L.T. 8442/08]

Outcome Budget (2008-09) of the Ministry of Overseas Indian Affairs

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): Sir, I lay on the Table a copy (in English and Hindi) of the Outcome Budget for the year 2008-09 of the Ministry of Overseas Indian Affairs [Placed in Library. *See* No. L.T. 8480/08]

Report (2006-07) of the Prasar Bharti (Broadcasting Corporation of India), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, on behalf of Shri Priyaranjan Dasmunsi, I lay on the Table.

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 31 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:-
 - (a) Annual Report of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2006-2007.
 - (b) Review by Government on the working of the above Board.
- (ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. *See* **No.** L.T. 8344/08]
 - I. Report and Accounts (2006-07) of various Corporations and related papers.
- II. Report and Accounts (2006-07) of LNIPE Gwalior and related papers.
- III. Outcome Budgets (2008-09) of various Ministries.

THE MINISTER OF PANCHAYATI RAJ, THE MINISTER OF YOUTH AFFAIRS AND SPORTS AND THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): Sir, I lay on the Table.

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619Aofthe Companies Act, 1956:-
 - (i) (a) Twenty-fifth Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, for the year 2006-2007, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 8205/08]
 - (ii) (a) Thirtienth Annual Report and Accounts of the North Eastern Handicrafts and Handlooms Development Corporation Limited (NEHHDC), Shillong, for the year 2006-2007, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.